(d) Additional annual food subsidy implication after implementation of National Food Security Act (NFSA) as per current economic cost is estimated to be Rs. 26,780.60 crore, based on the difference between existing allocation under Targeted Public Distribution System (TPDS) and Other Welfare Scheme (OWS) and estimated allocation under NFSA.

Production of foodgrains

- *122. SHRI NARESH AGRAWAL : Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government has taken any steps to increase the production of foodgrains in the country, if so, the details thereof; and
- (b) the details of the projects, targets and achievements made in this regard during the last three years, State-wise?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) and (b) Government of India has been implementing various crop development schemes/programmes such as National Food Security Mission (NFSM) and Rashtriya Krishi Vikas Yojana (RKVY) for increasing foodgrains production in the country. In addition, Government has also taken steps for assured/timely supply of credit and critical inputs such as seeds and fertilizers, dissemination of appropriate technologies and improved agronomic practices, and fixation of Minimum Support Prices (MSPs). Accordingly, foodgrains production has increased from 218.11 million tonnes during 2009-2010 to 255.36 million tonnes in 2012-2013 (as per 4th Advance Estimates). The foodgrins production targets and achievements for major states during last three years are given below:

(In Million Tonnes)

State	2010-11		2011-12		2012-13	
	Target	Achieve-	Target	Achieve-	Target	Achieve-
-		ment		ment		ment
1	2	3	4	5	6	7
Andhra Pradesh	20.39	20.32	19.66	18.36	18.06	17.93
Assam	4.01	4.88	4.23	4.66	4.44	4.76

6 Written Answers to		[RAJYA	SABHA]		Starred Questions		
1	2	3	4	5	6	7	
Bihar	12.63	9.22	12.25	14.05	13.98	15.62	
Chhattisgarh	6.11	7.06	5.81	6.87	6.82	7.63	
Gujarat	6.92	8.34	6.99	8.87	8.60	7.32	
Haryana	15.59	16.63	16.10	17.96	17.28	16.22	
Himachal Pradesh Jammu and Kashmir	1.49 1.67	1.42 1.52	1.52 1.69	1.51 1.59	1.53 1.45	1.39 1.51	
Jharkhand	3.83	1.88	3.61	4.18	4.39	4.30	
Karnataka	13.28	13.88	12.59	12.09	12.50	10.93	
Kerala	0.68	0.53	0.62	0.57	0.55	0.53	
Madhya Pradesh	14.65	14.95	14.51	20.39	15.87	23.42	
Maharashtra	14.99	15.42	14.92	12.54	13.09	10.69	
Odisha	7.45	7.62	8.51	6.41	8.08	8.35	
Punjab	27.22	27.87	27.92	28.39	27.98	28.07	
Rajasthan	16.84	18.83	17.22	19.47	19.63	18.03	
Tamil Nadu	9.03	7.59	8.69	10.15	8.40	6.29	
Uttar Pradesh	46.45	47.25	46.92	50.28	48.46	50.84	
Uttarakhand	1.82	1.82	1.78	1.85	1.88	1.80	
West Bengal	17.51	14.47	16.14	15.99	16.22	16.51	
Others	1.94	2.99	3.32	3.11	5.03	3.22	
ALL INDIA	244.50	244.49	245.00	259.29	254.24	255.36	

^{*}As per 4th Advance Estimate

Reduction in the cost of essential medicines

 $\dagger^*\!123.$ SHRI RAVI SHANKAR PRASAD : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government has decided to decrease the cost of 350 essential medicines under the Drugs (Prices Control) Order;

[†] Original notice of the question was received in Hindi.